## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 09 OF 2017

# Dated : 7<sup>th</sup> December, 2018

### Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

Jayant Deo Vs. The Maharashtra Electricity Regulatory			Appellant(s) Respondent(s)
Commission & Anr.	9		
Counsel for the Appellant(s)	:	Mr. Rajiv Yadav	
Counsel for the Respondent(s)	:	Ms. Shruti Awasthi	for R-2

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>04-02-2019</u>.

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

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